

Name of Corporate Debtor: Ranchi Expressways Limited

Annexure 8

Date of Commencement of CIRP: 22 December 2023

(Pursuant to claims received as on 11 January 2024 and updated as on 18 January 2024)

Version 1: Updated as on 18 January 2024

List of Operational creditors (other than Workmen and Employees and Government Dues)

amount in INR

Sl No.	Name of creditor	Details of claim received		Amount of claim admitted	Nature of claim	Details of claim Admitted			Amount of contingent claim	Amount of any mutual dues that may be set off	Amount of claim not admitted	Amount of claim under verification	Remarks if any
		Date of receipt	Amount claimed			Amount covered by security interest	Amount covered by Guarantee	Whether related party?					
1	Madhucon Projects Limited	Thursday, January 11, 2024	15,826,800,000.00	-	EPC Claim	NA	NA	No	NA	-	-	15,826,800,000.00	As per Note 1
2	SBICAP Trustee Company Limited	Thursday, January 11, 2024	1,088,256.00	-	Security Trustee fee	NA	NA	No	NA	-	-	1,088,256.00	As per Note 1
3	National Securities Depository Limited	Thursday, January 4, 2024	772,576.73	772,576.73	Depository fee	NA	NA	No	NA	-	-	-	-
	Total		15,828,660,832.73	772,576.73		-	-			-	-	15,827,888,256.00	

Notes:

1. The IRP is yet to receive documents substantiating the claim. Hence, the claim is put under verification.